



JUDICIAL SKILL ENHANCEMENT PROGRAMME

A G E N D A

22ND & 23RD JULY, 2017

VENUE : ASSAM ADMINISTRATIVE STAFF COLLEGE, KHANAPARA, GUWAHATI

PARTICIPANTS : GRADE-III JUDICIAL OFFICERS OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH.

DAY -1 22.07.2017 (SATURDAY)

09.30 A.M. to 10.00 A.M.		Breakfast & Registration	
SESSION -I	TIME	TOPIC	RESOURCE PERSON
	10.00 A.M. to 11.30 A.M.	Appreciation of Evidence in Criminal Cases <i>Followed by Interactive Session</i>	Justice Shalini Phansalkar Joshi Judge Bombay High Court
	TEA (11.30 A.M. to 11.45 A.M.)		
	11.45 A.M. to 01.00 P.M.	Appreciation of Evidence in Civil Cases	Justice Roshan Dalvi Former Judge Bombay High Court
LUNCH (01.00 P.M. to 02.00 P.M.)			
SESSION -II	02.00 P.M. to 03.00 P.M.	Appreciation of Evidence in Civil Cases (Contd...)	Justice Roshan Dalvi
	TEA (03.00 P.M. to 03.15 P.M.)		
	03.15 P.M. to 04.15P.M.	Juvenile Justice Act, 2015 <i>Followed by Interactive Session</i>	Justice Shalini Phansalkar Joshi

DAY -2 23.07.2017 (SUNDAY)

09.30 A.M. to 10.00 A.M.		Breakfast	
SESSION -I	TIME	TOPIC	RESOURCE PERSON
	10.00 A.M. to 11.30 A.M.	Judicial Accountability, Ethics & Demeanour	Justice Hrishikesh Roy Judge-in-Charge, Training Gauhati High Court
	TEA (11.30 A.M. to 11.45 A.M.)		
	11.45 A.M. to 01.00 P.M.	Protection of Women from Domestic Violence Act <i>Followed by Interactive Session</i>	Justice Shalini Phansalkar Joshi & Justice Roshan Dalvi
01.00 P.M. to 01.30 P.M.		Acknowledgements by: Hon'ble Mr. Justice (Retd.) A.C. Upadhyay, Director, Judicial Academy, Assam & NEJOTI FOLLOWED BY DISTRIBUTION OF CERTIFICATES	
LUNCH (01.30 P.M. to 02.00 P.M.)			